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Kochi: 682 031
Dated: 1.1.2018

Proceedings

High Court Establishment- Computerisation Programme of the High Court- allocation of charge- orders issued.

Order No. A5- 21648/2015 (3)

Sri.A.V.Pradeepkumar, Joint Registrar, High Court is put in charge of the Computerisation Programme of the High Court also with immediate effect.

(By Order)

K. Babu

Registrar (Subordinate Judiciary)
Registrar General -in charge

To

The Officer concerned.
The Director of the Kerala Judicial Academy, Athani.
The Additional Director of the Kerala Judicial Academy, Athani.
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Deputy Director, Kerala Judicial Academy, Athani.
The Private Secretary to the Chief Justice, High Court.
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Finance Officer, High Court.
The Assistant Director, Kerala Judicial Academy, Athani.
The Assistant Registrars and the Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court.
The Personal Assistant to the Chief Justice, High Court
The Private Secretaries to the Judges, High Court.
The Security Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
All Sections, High Court.
The Notice Board, High Court (3 copies).
The Admn. Records Section, High Court (2 copies).
The File / Stock File.